## GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

# LOK SABHA UNSTARRED QUESTION NO - 354

### ANSWERED ON 5<sup>th</sup>FEBRUARY, 2024

### FUNDS ALLOCATED TO BIHAR UNDER SAMAGRA SHIKSHA ABHIYAN

354. DR. MOHAMMAD JAWED:

Will the Minister of EDUCATION be pleased to state:

(a) the details of the funds released against the funds approved by the Union Government to the State Government of Bihar in the fiscal years 2021-22, 2022-23 and 2023-24 for the implementation of Samagra Shiksha Abhiyan; and

(b) the steps taken by the Union Government for the effective implementation of Samagra Shiksha Abhiyan in Bihar?

#### ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a): The details of funds released against the funds approved as central share by the Dept. of School Education & Literacy, Ministry of Education to the State Government of Bihar under the Centrally Sponsored Scheme of Samagra Shiksha, during the financial years 2021-22, 2022-23 and 2023-24 areas follows:

(Rs. in lakh)

Central Share	F.Y. 2021-22	F.Y. 2022-23	<b>F.Y. 2023-24</b> (as on date)
Approved	382755.00	466004.21	499123.47
Released	340608.45	355459.46	175080.23 (as on date)

(b): The Department of School Education and Literacy is implementing Samagra Shiksha, an integrated scheme for school education from financial year 2018-19 all across the country including Bihar. SamagraShiksha envisages school education as a continuum from pre-school to senior secondary level and aims to ensure inclusive and equitable quality education at all levels.

Samagra Shiksha is being implemented in coordination with the States/UTs. While role of Central Govt. is to provide policy guidelines, release central share as per norms of the Scheme and overall monitoring of the Scheme, States/UTs are responsible for actual implementation of the Scheme, provide their share of funds for the Scheme and own and monitor its implementation on ground. With a view to help the States/UTs in effective implementation, guidelines have been devised for implementing various interventions of the Scheme.In addition, Key Performance Indicators (KPIs) have been devised for every component. Review meetings are held by Union Ministry of Education with the States/UTs from time to time to monitor and review implementation of the Scheme.

Further, the Scheme has an inbuilt monitoring and evaluation mechanism to ensure effective implementation of interventions viz. Comprehensive Review Mission (CRM) with the objective of reviewing status of progress and implementation. Other mechanisms for effective implementation include Project Appraisal, Budgeting Achievements and Data Handling System (PRABANDH), National Achievement Surveys (NAS), Audit Mechanism, Social Audit and Third Party Monitoring.

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